

v) While allocation of gas from KG basin (D-6), the power sector has been given priority.

(g) and (h) Ministry of Power has already requested MOP&NG for immediate allocation of about 32 mmscmd of gas in the 11th Plan. In addition to it, MOP has already recommended for allocation of about 24 mmscmd of gas for Central & State Sector projects likely to be commissioned in 12th Plan.

Increase in exposure limits of banks for power projects

3541. SHRI N.K. SINGH:

SHRIMATI SHOBHANA BHARTIA:

Will the Minister of POWER be pleased to state :

(a) whether Government has sought an increase in exposure limit from banks to have the funding for power sector;

(b) if so, the details thereof;

(c) the steps taken to expedite possible provisions of the same; and

(d) the extent to which this would be sufficient to meet the power needs during the Twelfth Five Year Plan?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL) : (a) to (d) Yes, Sir. A Sub-Committee of the Group of Ministers had recommended in its Interim Report that the exposure limit of banks for power sector companies may be enhanced by 5%, that is, banks may be authorized to lend upto 25% of their capital funds to a single borrower, while maintaining the provision enabling the Board of the bank to enhance this limit by 5% of the capital funds.

However, the above recommendation has not been accepted by Ministry of Finance, as RBI has indicated that current exposure limits are way above the inter-nationally accepted exposure limits and no further increase in exposure norms was considered prudent.

Promotion of eco-friendly industries in Kashmir

3542. PROF. SAIF-UD-DIN SOZ : Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether the Department of Science and Technology had envisaged a scheme of setting up eco-friendly and capital light industries in Kashmir; and